GOVERNMENT OF INDIA NEW AND RENEWABLE ENERGY LOK SABHA

STARRED QUESTION NO:426 ANSWERED ON:18.12.2009 FOREIGN TECHNOLOGY FOR SOLAR ENERGY GENERATION Ray Shri Rudramadhab ;Shanavas Shri M. I.

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government proposes to use foreign technology to tap the vast potential of solar energy in the country;
- (b) if so, the details thereof;
- (c) whether the Government proposes to provide soft loans which would be refinanced by the Indian Renewable Energy Development Agency Limited (IREDA) to provide solar lighting system to the villages in the country;
- (d) if so, the details thereof; and
- (e) the steps taken/proposed to be taken by the Government to achieve the targets of 1000 MW solar power by 2013?

Answer

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a), (b),(c),(d)&(e): A Statement is laid on the Table of the House.

Statement

Statement referred to in parts (a),(b),(c),(d)&(e) of the Lok Sabha Starred Question No. 426 for 18th December 2009

- (a)&(b): Yes Madam. Government has allowed solar power generation projects to be set up in the country on build own and operate basis, using solar thermal and photovoltaic technologies, including technologies developed abroad. The import of solar cells/modules, solar thermal collectors and other components used in solar power generation projects is permitted.
- (c)&(d): Under the Jawaharlal Nehru National Solar Mission, there is a provision to provide low interest bearing loans up to 5% annual interest rate through refinancing by the Indian Renewable Energy Development Agency (IREDA). During the period up to March 2013 about Rs. 2,100 crores are likely to be provided for refinancing by IREDA for various solar energy applications including solar lighting systems.
- (e): Government has approved the target, for the first phase of the Mission; to set up 1,000 MW grid connected solar plants by March 2013. NTPC Vidyut Vyapar Nigam (NVVN), the trading subsidiary of NTPC, will be the nodal agency for purchase of 1,000 MW capacity of grid solar power (connected to 33 KV and above grid) from the project developers at a tariff fixed by Central Electricity Regulatory Commission (CERC) for purchase of solar power. NVVN will sign a PPA with each project developer for a period of 25 years as fixed by CERC. For each MW capacity of solar power for which PPA is signed by NVVN, Ministry of Power will allocate to NVVN an equivalent MW capacity from the unallocated quota of NTPC stations. NVVN will bundle this with solar power and sell this power at a rate fixed as per CERC regulations. The utilities will be entitled to use solar power to meet their renewable power obligation (RPO).